NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 21/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Sanjay Goyal & Ors.

V/s.

M/s. Lupin Limited & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Common Order
Company Appeal No.20/ 58,59/NCLT/MB/MAH/2016
Company Appeal No.21/ 58,59/NCLT/MB/MAH/2016
Company Appeal No.22/ 58,59/NCLT/MB/MAH/2016
Company Appeal No.23/ 58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter for final hearing on 11.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)